

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH: KOLKATA**

**O. A. NO. 43/2024/EZ**

Akash Kalo ... Applicant

-Versus-

M/s. JSW Bhushan Power and  
Steel Limited & Others ... Respondents

**I N D E X**

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Cuttack  
Date : 09.07.2024

  
**ADDL. GOVT. ADVOCATE**

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-Versus-

M/s. JSW Bhushan Power and  
Steel Limited & Others ... Respondents

**AFFIDAVIT ON BEHALF OF RESPONDENT NO.6 :**

I, Ms. Rajshree Tirkey, aged about, 31 years,  
Daughter of Sri Bucha Tirkey, at present working as Asst.  
Conservator of Forests, Office of the Divisional Forest  
Officer, Sambalpur, At/P.O./Dist.: Sambalpur, do hereby  
solemnly affirm and state as follows:

- b
1. That, I am working as above and have been duly authorised by the Respondent No.6 to swear this Affidavit on his behalf.
  2. That, I have gone through the copy of the Original Application as well as the documents annexed thereto and understood the contents thereof. I am otherwise acquainted with the facts of the present case and competent to swear this Affidavit.

Tirkey  
Rajshree

APC  
11-09-24  
**AMBIKA PRASAD RAY**  
NOTARY, CUTTACK TOWN  
REGD. NO-ON-56/2004

3. That, the Applicant has filed the Original Application with a prayer for a direction to the Respondent Nos. 1 and to for relocation within one month of the entire raw iron pond-cum-iron stock yard deposited near the village Bisadihi, Sambalpur to any other non-residential area and further prayed for a direction to the Respondent No.3 to constitute a committee to conduct specific study to determine the damages caused to the underground water, vegetation of the village and the reserve forest and also to take the remedy thereto and action plan to deal with the illegal deposition of raw iron in the pond-cum-iron stock yard. The Applicant has also prayed for a direction to the Respondent Nos.3 to 6 to ensure that no further deposit of raw iron into the pond-cum-iron stock yard at village Bisadihi, Sambalpur.
4. That, the averments made in Paragraphs – 1 to 4 of the Writ Petition needs no reply from this deponent.
5. That, it is submitted that after going through the Original Application an enquiry has been made by the Opp. Party No.6 to ascertain as to whether the pond situated over the forest land granted in favour of M/s. JSW Bhusan Power and Steel Limited are coming under the Jurisdiction of the Office of the Opp. Party No.6 or not and after field verification, it is ascertained

be

Rajshree Senapati

  
AMBIKA PRASAD RAY  
NOTARY, CUTTACK TOWN  
REGD. NO. OM-56/2004

that the ponds are not within the jurisdiction of the Opp.  
Party No.6.

6. That, the facts stated above are true to the best of my  
knowledge and belief.

**VERIFICATION**

I, Ms. Rajshree Tirkey, aged about, 31 years,  
Daughter of Sri Bucha Tirkey, at present working as Asst.  
Conservator of Forests, Office of the Divisional Forest  
Officer, Sambalpur, At/P.O./Dist.: Sambalpur, do hereby  
verify that the contents of the above affidavit are true and  
correct to the best of my knowledge as derived from official  
records and nothing material has been concealed therefrom.  
Verified at Cuttack on this the 9<sup>th</sup> Day of July, 2024.

Identified by

  
Addl. Govt. Advocate

  
**DEPONENT** 09/07/2024

**Asst. Conservator of Forests  
Sambalpur Forest Division**

  
**AMBIKA PRASAD RAY**  
**NOTARY, CUTTACK TOWN**  
REGD. NO.-ON-56/2024

**AFFIDAVIT**

I, Ms. Rajshree Tirkey, aged about, 31 years, Daughter of Sri Bucha Tirkey, at present working as Asst. Conservator of Forests, Office of the Divisional Forest Officer, Sambalpur, At/P.O./Dist.: Sambalpur, do hereby solemnly affirm and state as follows :

1. That, I am working as above and have been duly authorised by the Respondent No.6 to swear this Affidavit on his behalf.
2. That, the facts stated above are true to the best of my knowledge and based on official records.

Identified by

  
Addl. Govt. Advocate

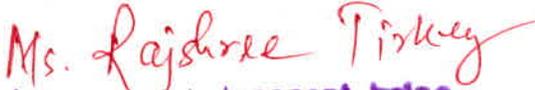
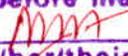
  
**DEPONENT** 9/07/2024  
Asst. Conservator of Forests  
Sambalpur Forest Division

**CERTIFICATE**

Certified that Cartridge papers are not available.

Cuttack  
Date : 09.07.2024

  
**ADDL. GOVT. ADVOCATE**

  
The above named deponent being identified by  Adv. solemnly affirm and states before me that the contents of this  are true to the best of his/her/their knowledge and belief.

  
**AMBIKA PRASAD RAY**  
NOTARY, CUTTACK TOWN  
Regd. No.-ON-56/2004

